

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO.*295**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 9, 1944 (SAKA)

REHABILITATION OF DEPENDENTS OF CAPF

295 SHRI ABDUL WAHAB:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has the data of Central Armed Police Forces (CAPF) officers who passed away while on duty during the last three years;**
- (b) if so, the details thereof;**
- (c) whether Government had received any proposal to rehabilitate the dependents of the security forces; and**
- (d) if so, the details thereof and the steps taken up by Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): A Statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 295 FOR ANSWER ON 30-03-2022 BY SHRI ABDUL WAHAB.

(a) & (b): Details of Central Armed Police Forces (CAPFs) & Assam Rifles officers/personnel who passed away in the line of duty during the last three years are as under :-

Name of the Force	Year					
	2019		2020		2021	
	GOs*	NGOs**	GOs*	NGOs**	GOs*	NGOs**
Central Reserve Police Force	06	303	05	283	07	346
Border Security Force	05	190	07	266	08	252
Indo-Tibetan Border Police	04	92	01	100	02	103
Central Industrial Security Force	0	15	01	09	0	0
Sashastra Seema Bal	0	05	0	14	0	05
Assam Rifles	0	02	0	05	01	05
Total	15	607	14	677	18	711

*GOs (Gazetted Officers)

** NGOs (Non Gazetted Officers)

(c) & (d): The Welfare and Rehabilitation Board for Central Armed Police Forces *inter alia* provides assistance to the dependents of the deceased personnel including counseling for their employment. The benefits admissible to Next of Kin (NoK) of CAPFs & Assam Rifles personnel who sacrifice their lives in the line of duty, *inter alia*, include :-

(i) The Central ex-gratia lump-sum compensation ranging from Rs. 25 lakh to 45 lakh.

- (ii) Liberalized Family Pension under Central Civil Services (Extra Ordinary Pension) Rules, 1939.**
- (iii) All other normal service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF), etc.**
- (iv) Ex-gratia and other type of financial assistance from Risk/Welfare/Benevolent Fund of the Force concerned in accordance with the norms of the Fund.**
- (v) Public contribution up to Rs. 15 lakh by uploading names of such personnel who are martyred, on 'Bharat ke Veer' online portal. Additional financial assistance of Rs.10 lakh to parents of married deceased personnel from 'Bharat ke Veer' Corpus.**
- (vi) Insurance coverage under CAPF Salary Package Scheme.**
- (vii) Issuance of 'Operational Casualty Certificate' entitling NoKs to certain benefits viz., Air and Rail travel fare concession and allotment of retail petroleum outlet.**

- (viii) Compassionate appointment to the eligible dependents in accordance with the Government instructions.**
- (ix) Quota for wards for admission to MBBS and BDS Courses.**
- (x) Scholarship under Prime Minister Scholarship Scheme (PMSS) @ Rs.3000 per month for girls and @ Rs.2500/- per month for boys.**
- (xi) Payment of compensation/assistance by some States/Union Territories as per their rules.**
